## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP (IB) No.11/Chd/Pb/2017 CA No.42/2017

SIDBI	Petitioner/Applicant
Versus	
Nexgen Laminators Pvt. Ltd.	Respondent/Corporate Debtors

Present::

Mr. Gaurav Goel,, Advocate and Mr. Keshvan lyengar, Authorised

Representative of petitioner.

Ms.Eshna Kumar, Advocate and Mr.Rajesh Singla, Authorised

Representative for Respondent.

The Authorised Representative of the petitioner has recorded his statement withdrawing the instant petition with liberty to pursue the petition for winding up of the company already pending before the Hon'ble High Court of Punjab and Haryana.

Dismissed as withdrawn with liberty aforesaid.

(Justice RIP.Nagrath) Member (Judicial)

April 17, 2017